Annexure - 3

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 08.05.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Note: Amt admitted provisionally as books and records of CD is not available

SI.		Details of claim received		Details of claim admitted						continge nt	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by	Whether related party?	% voting share in CoC		set-off			
1	IFCI Ltd.	20-03-2023	64,89,06,486	64,89,06,486	secured		64,89,06,486	NO	14.26%	0	0	0		Guaranteee given against loan to Hydric Farm & Input Ltd.
2	Piramal Capital and Housing Finance Ltd	23-03-2023	1,81,11,47,087	1,81,11,47,087	secured	1,81,11,47,087		NO	39.80%	0	0	0	0	
	Total		2,46,00,53,573	2,46,00,53,573		1,81,11,47,087	64,89,06,486		54.06%	-	I -	-	S=	

Ashok Kumar Gupta

Resolution Professional of Andes Town Planners Pvt. Ltd.

IBBI/IPA-003/IP-N00010/2016-2017/10072

Place

Delhi